Ordinance 37 (XXXVII) [Academic]
Transfer of Credit

1) This Ordinance is aimed at providing a framework for promoting and facilitating the Inter-university transfer and mobility of students across different Universities of India and abroad that can work well.

2) This Ordinance is aimed at prescribing:
   a) procedure for facilitating and promoting transfer of credits earned by the students of this University to other Universities/educational institutions; and
   b) policy framework, procedure and conditions for accepting transfer of credits earned by a student from other Universities/educational institutions.

Facilitation for Transfer of Credits to other Universities/educational institutions:

3) The University shall facilitate transfer of credits earned by its students to other Universities/ educational institutions.

4) A student of the University seeking transfer of credit to other Universities/ institutions shall submit a written request, along with the fee as prescribed by the Academic Council from time to time, to the Controller of Examinations.

5) The Controller of Examinations, upon receipt of such request, shall issue a complete transcript of the Courses taken by the student in the University and shall forward the same along with the application of the students to the University/institution concerned.

Policy and Procedure for accepting Credit Transfer from other Universities

6) The University shall have a policy of accepting transfer of credits earned by a student from the following Universities/educational institutions/research institutions:
   a) Universities recognised under Section 12(b) of the UGC Act.
   b) Universities that are members of the Association of Indian Universities.
   c) Such foreign Universities, the Courses/Programmes of which are recognised as equivalent to those of Indian Universities by the Association of Indian Universities.
   d) Indian Institutes of Technology (IIT)
   e) Indian Institutes of Management (IIM)
   f) National Institutes of Technology (NIT)